THE ARUNACHAL PRADESH (RE-ORGANISATION OF DISTRICTS) ACT, 1980 (as amended)

[ACT NO. 3 OF 1980]

(Received the assent of the President of India on 3rd May, 1980)

I.as amended by the Arunachal Pradesh (Re-organisation of Districts) Ist Amendment Act, I984
-Assented by the Lt Governor on 06.II.I984 (Act no 6 of I984)

2. Arunachal Pradesh (Re-organisation of Districts) 2nd Amendment Act, 1984

Assented by the Lt Governor on 6.II.I984 (Act no 7 of I984)

3. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 1987

Assented by the Governor on 21.10.1988 (Act no 7 of 1987)

4. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, I988

Assented by the Governor on 21.10.1988 (Act no 3 of 1988)

5. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 1992

Assented by the Governor on II.0I.I993 (Act no 2 of I993)

6. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 1994

Assented by the Governor on 23.II.I994 (Act no 7 of 1994)

7. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 2000

Assented by the Governor on 20.06.2000 (Act no 6 of 2000)

8. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 200 I

Assented by the Governor on I7.I0.200I (Act no 7 of 200I)

9. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 2004

Assented by the Governor on 19.03.2004 (Act no 1 of 2004)

IO.Arunachal Pradesh (Re-organisation of Districts) Amendment Act,20II

Assented by the Governor on 07.I2.20II (Act no 7 of 20II)

II.Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 2013

Assented by the Governor on 26.02.2014 (Act no 8 of 2013)

12. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 2017

Assented by the Governor on 29.II.20I7(Act no II of 20I7)

13. Arunachal Pradesh (Re-organisation of Districts) Amendment Act, 2018

Assented by the Governor on 27.09.2018. (Act no 15 of 2018)

AN ACT

To provide for Re-organisation of Districts for better administration of the Union Territory of Arunachal Pradesh:

Be it enacted by the Legislative Assembly of Arunachal Pradesh in the Thirty-first Year of the Republic of India, as follows:

I. (I) This Act may be called the Arunachal Pradesh (Re-organisation of Districts) Act, 1980.

Short title extent and commencement.

- (2) It extends to the whole of the Union Territory of Arunachal Pradesh.
- (3) It shall come into force on such date as the Government may, by notification in the Official Gazette, appoint, and different dates may be appointed for coming into force of different provisions of the Act.

2. (I) In this Act, unless the context otherwise requires,-

(a) "existing district" means any of the districts referred to in section 3 of the North East Frontier Agency (Administration) Regulation 1965;

(b) "existing law" means any law, ordinance, regulation, order, by-law, rule, scheme, notification or other instrument having the force of law in India or any part thereof and includes similar laws enacted by the Legislative Assembly of Arunachal Pradesh having the

force of law in Arunachal Pradesh or any part thereof
(c) "Government" means the Government of the Union
Territory of Arunachal Pradesh:

(d) "Official Gazette" means the Government of Arunachal Pradesh Gazette published by authority.

3.

(I) On and from the appointed day this Act comes into force, so much of the area of the existing Kameng District, as is contained within the boundaries set out in Schedule I to this Act, and hitherto known as Seppa sub-division. shall henceforth be constituted as a separate unit of administration and be known by the name of EAST KAMENG DISTRICT.

boundaries of the new districts of EAST and WEST KAMENG.

Administrative

Definitions.

*[(IA) On and from the date of coming into force of Arunachal Pradesh (Re-organisation Districts) (Amendment) Act, 2018, so much of areas comprising of the following administrative units under the existing Kameng District, namely,(i) Pakke-Kessang (ii) Seijusa (iii) Pijiriang (iv) Passa Valley and (v) Dissing Passo shall be constituted as a administrative unit and be known by the name "PAKKE KESSANG DISTRICT" with District Headquarter at "LEMMI".]

[Inserted by the Arunachal Pradesh (Reorganisation of Districts) Amendment Act 2018,[15 OF 2018] Published in AP Gazette EO No ,433 VOL XXV Dtd 5^{th} Oct 2018]

- [(2). On and from the appointed day this Act comes into force, so much of the area of the existing West Kameng District, as is contained within the boundaries set out in Schedule IA' to this Act, and hitherto known as Tawang Sub-division, shall henceforth be constituted as a separate unit of administration and be known by the name of Tawang District.
- (3) The residuary area of the existing West Kameng District, other than that specified in sub-section (I) and sub-section (2) shall henceforth continue to be known by the name of West Kameng District."

[Substituted by the Arunachal Pradesh (Reorganisation of Districts) Second Amendment Act 1984,[7 OF 1984] Published in AP Gazette EO No 376,VOL 11 Dtd November 6,1984 and the same has come into force vide Notification No GA-49/78 Vol IV dated 25th Nov 1984 with appointed dat fixed as 06/01/1984]

- 4. (I) On and from the appointed day this Act come into force, so much of the area of the existing Subansiri District, as is contained within the boundaries set out in Schedule II to this Act, and hitherto known as Daporijo sub-division, shall henceforth be constituted as a separate unit of administration and be known by the name of UPPER SUBANSIRI
- Administrative boundaries of the new districts of UPPER and LOWER SUBANSIRI
- *(I A) On and from the date of coming into force of the Arunachal Pradesh (Re-organisation of Districts)(Amendment)Act,2017,somuch of the areas comprising of the following administrative units under the existing Upper Subansiri District, namely.-
 - (i) Gepen

DISTRICT.

- (ii) Puchi-Geko and
- (iii) Part of Daporijo Sadar Circle (consisting of all the villages which fall under 25 Raga (ST) Assembly Constituency) including Ligu and Liruk villages.and so much of the areas comprising the following administrative units under the existing Lower Subansiri District, namely,-
- (i) Dollungmukh
- (ii) Raga and
- (iii) Kumporijo
- shall be constituted as a separate administrative unit and be known by the name of "KAMLE DISTRICT' with District Headquarter at Raga

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2017,[II OF 2017] Published in AP Gazette EO No 577,VOL XXIV Dtd December 4,2017

- (2) The residuary area of the existing Subansiri District, other than that specified in sub-section (I) above, shall henceforth be known by the new name of LOWER SUBANSIRI DISTRICT.
- * [(3) On and from the appointee day the Arunachal Pradesh (Re- organisation of Districts) Amendment Act, 1992, comes into force, so much of the areas comprising the following administrative units under the existing Lower Subansiri district, namely:-
 - (i) Sagalee,
 - (ii) Doimukh,
 - (iii) Balijan,
 - (iv) Itanagar (Capital complex),
 - (v) Mangio, and
 - (vi) Kimin.

shall be constituted as a separate administrative unit and be known by the name of PAPUM PARE DISTRICT".]

[INSERTED by the Arunachal Pradesh (Reorganisation of Districts) Amendment Act 1992,[I OF 1993] Published in AP Gazette EO No I,VOL VI Dtd January 23,1993 On and from the appointed day the Arunachal Pradesh (Re-organisation of Districts) (Amendment) Act, 2000 comes into force, so much of the comprising areas the following administrative units under the Lower Subansiri District, namely:-

I. Koloriang, 2. Damin, 3. Sarli, 4. Sangram, 5. Parsi parlo,6 Nvapin,7. Palin,8. Chambang,9. Tali, 10. Lending Koling, II. Yangte shall be constituted as a separate administrative unit and be known by the name of KURUNG

KUMEY.

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2000,[6 OF 2000] Published in AP Gazette EO No 50, VOL X Dtd June 6,2000]

*(4A) On and from the appointed day, when the Arunachal Pradesh (Re-organisation Districts) (Amendment) Act, 2013 comes into force, so much of the areas comprising the following administrative units under the existing Kurung Kumey District, namely,

> (i) Palin

(ii) Yangte

(iii) Chambang

(iv) Gangte

(v) Tarak-Lengdi

(vi) Pipsorang

(vii) Pania and

(viii) Tali

5.

Shall be constituted as a separate administrative unit and be known by the name of "KRA DAADI DISTRICT" with District Headquarter at Jamin]

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2013,[2 OF 2014] Published in AP Gazette EO No 32 I,VOL XXI Dtd 3rd march 2014]

- (I)On and from the appointed day this Act come into Force, so much of the area of the existing Siang District, as is contained within the boundaries set out in Schedule III to this Act, and hitherto known as Pasighat sub-division, shall henceforth be constituted as a separate unit of administration and be known by the name of EAST SIANG DISTRICT.
- (2) The residuary area of the existing Siang District, other than that specified in sub-section (I) above, shall henceforth be known by the new name of WEST SIANG DISTRICT.
- (3) On and from the appointed day this Act comes into force, the existing Tuting Sub-division shall be transferred from the West Siang District and thenceforth be formed part of East Siang District and areas and boundaries specified in sub-section

Administrative boundaries of the new Districts of EAST and WEST SIANG.



(2) of Section 5 and the Schedule III respectively of the principal Act shall deemed to be modified accordingly]

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 1988.[3 OF 1988] Published in AP Gazette EO No

61, VOL IV Dtd October 27,1988]

- *(4) On and from the appointed day, the Arunachal Pradesh (Re-organisation of Districts)Amendment Act, I994 comes into force so much of the areas comprising the following administrative units under the existing East Siang District, namely:-
 - (i) Yingkiong
 - (ii) Gelling
 - (iii) Singa
 - (iv) Mariyang
 - (v) Palling
 - (vi) Jengging
 - (vii) Tuting
 - (viii) Geku
 - (ix) Katan
 - (x) Miging,

shall be constituted as a separate administrative unit and be known by the name of UPPER SIANG DISTRICT".]

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 1994,[7 OF 1994] Published in AP Gazette EO No 178,VOL IV Dtd November 24,1994]

(5) On and from the appointed day, when the Arunachal Pradesh (Re-organisation of Districts) (Amendment) Act, 2013 comes into force, so much of the areas comprising the following administrative units under the existing East Siang District, namely,

(i) Boleng (ii) Pangin (iii) Riga (iv) Rebo-Perging and

(v) Kebang and so much of the areas comprising the blowing administrative units under the existing West Siang District namely,(i) Rumgong (ii) Kaying (iii) Payum and (iv) Jomlo-Mobuk shall be transferred from East Siang and West Siang Districts respectively, and thenceforth, shall be

Districts respectively, and thenceforth, shall be constituted as a separate administrative unit and be known by the name "SIANG DISTRICT" with its District Headquarter at [(NYOBO) now deleted]*

[Boleng]2018 amendment. [INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2018]

(6) On and from the appointed day, when the Arunachal Pradesh (Re-organisation of Districts) (Amendment) Act, 2013 comes into force, so much of the areas comprising the following administrative units under the existing East Siang District, namely,(i) Nari (ii) Koyu (iii) Seren and (iv) Kora and so much of the areas comprising the following administrative units under the existing West Siang District, namely,(i) Basar (ii) Tirbin (iii) Daring (iv) Likabali (v) Kangku

6

(vi) Sibe and(vii) Gensi shall be transferred from East Siang and West Siang Districts respectively, and thenceforth, shall be constituted as a separate administrative unit and be known by the name 'LOWER SIANG DISTRICT.

[Substituted by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2013,[2 OF 2014] Published in AP Gazette EO No 32,VOL IV Dtd 3rd March 2014]

- *(6A) On and from the date of coming into force of the Arunachal Pradesh (Re-organisation of Districts) (Amendment) Act, 2018, so much of the areas comprising of the following administrative units under the existing Lower Siang District, namely, (i) Tirbin (ii) Basar (iii) Daring and (iv) Sago shall be constituted as a separate administrative unit and be known as "LEPA-RADA DISTRICT" with District Headquarter at "BASAR.
- *(7) On and from the date of coming into force of the Arunachal Pradesh (Re-organisation of Districts) (Amendment) Act, 2018, so much of the areas comprising of the following administrative units under the existing West Siang District, namely,(i) Mechuka (ii) Tato (iii) Pidi and (iv) Manigong shall be constituted as a separate administrative unit and be known by the name of "SHI-YOMI DISTRICT" with District Headquarter at "TATO.

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2018,[15OF 2018] Published in AP Gazette EO No ,433 VOL XXV Dtd 5th Oct 2018]

- (I) On and from the appointed day this Act come into Administrative force, so much of the area of the existing Siang boundaries of District, as is contained within the boundaries set the new out in Schedule III to this Act, and hirtherto known as Pasigaht sub-division, shall henceforth be constituted as a separate unit of administration and be known by the name of DIBANG VALLEY DISTRICT.
- (2) The residuary area of the existing Lohit District other than that specified in sub-section (I) above, shall henceforth be known by the new name of LOHIT DISTRICT.
- * (2A) On and from the appointed day, the Arunachal Pradesh(Re-organisation of Districts) (Amendment) Act, 2004 comes into force, so much of the areas comprising the following administrative units under the Lohit District namely:

Administrative boundaries of the new districts of DIBANG VALLEY and LOHIT.

6.



(i)Hayuliang (ii) Hawai (iii) Manchal (iv) Goiliang M Chaglagam (vi) Walong (vii) Kibithoo shall be constituted as a separate administrative unit and be known by the name of ANJAW DISTRICT

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 1994,[I OF 2004] Published in AP Gazette EO No 23,VOL XIII Dtd 19 March 2004]

- *(2B) On and from the appointed day, when the Arunachal Pradesh (Reorganisation of Districts) (Amendment) Act, 2013 comes into force, so much of the areas comprising the following adminishative units under existing Lohit District namely,
 - (i) Chowkham (ii) Lathao (iii) Piyong (iv) Namsai (v) Lekang (vi) Upper Lekang shall be constituted as a separate administrative unit and be known by the name of 'NAMSAI DISTRICT' with District Headquarter at Namsai'

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2013,[2 OF 2014] Published in AP Gazette EO No 32,VOL IV Dtd 3rd March 2014]

- (3). On and from the appointed day the Arunachal Pradesh (Reorganisation of Districts) (Amendment) Act, 200I comes into force, so much of the area comprising the following administrative units under the Dibang Valley districts namely:-
 - I. Roing
 - 2. Dambuk
 - 3. Koronu
 - 4. Hunli
 - 5. Desali

#[6A

6. Paglam (Tinali)

shall be constituted as a separate administrative unit and be known by the name of LOWER DIBANG VALLEY DISTRICT.

[Inserted by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2001,[6 OF 2001] Published in AP Gazette EO No 178,VOL IV Dtd October 10,2001]

- (I) On and from the date the Arunachal Pradesh (Reorganisation, of Districts) Amendment Act, I987 comes into force, so much of the area of the existing Tirap District, as is contained within the boundaries set out in Schedule V to this Act, and hitherto known as Changlang Sub-division, shall henceforth be constituted as a separate unit of administration and be known by the name of Changlang District.
 - [(2) The residuary area of the existing Tirap District, other than that specified in sub-section (I) and (3) of this section, including Naitong Village which falls under Borduria Village Reserve Forest, comprising the areas of the following



administrative units, namely,(i) Khonsa (ii) Deomali (iii) Lazu(iv) Soha (v) Dadam or (vi) any other administrative unit(s) as may be curved out by the State Government from the aforesaid administrative units from time to time shall continue to be known by the name of Tirap District.

(3) On and from the date of Arunachal Pradesh (Reorganisation of Districts), (Amendment) Act, 2011 comes into force, so much of the areas comprising the following administrative unit, excluding Naitong Village, which falls under Borduria Village Reserve Forests and hitherto known as Longding Sub Division, under the existing Tirap District, namely,

(i) Longding (ii) Kanubari (iii) Pongchau (iv)

Wakka (v) Pumao (iv) Lawnu or

(vii) Any other administrative unit(s) as may be curved out by the State Government from the aforesaid administrative units from time to time; as contained within the boundaries set' out in Schedule VI of this Act shall henceforth be constituted as a separate unit of 'Administration and be known by the name of Longding District.'

[INSERTED by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2011,[7 OF 2011] Published in AP Gazette EO No 200,VOL XVII Dtd $9^{\rm th}$ Dec 2011]

- 7. Any reference in any existing law to any of the existing districts shall be constructed as a reference to the respective new districts constituted under this Act.
- 8. If any difficulties arise in giving effect to any of the provisions of this Act, the Government may, by order published in the Official Gazette. make such provision as it considers necessary or expedient for the purpose of removing those difficulties.

SCHEDULE - I

: Bounded by MacMohan Line (International boundary)

and part of existing Subansiri District.Existing Subansiri District.

South : Darrang District, Assam.

North

East

West : Bomdila Sadar-Sub-division of existing Kameng District demarcated as follows:- Construction of certain references in existing laws.

Removal of Difficulties.



i. Bounded by traditional boundary of the Western most villages of Wada, Nissangeng, Sachung, Lada, Gradung, Waka, Raiju, Panayang and Sekong; and

ii. Traditional boundary of Western most villages of Seppa circle, such as Ponkar, Talomsima and Sepung; then

iii. Confluence of Bichom and Koyo; then

iv. Southward in the same axis till it reaches river Kameng covering the traditional boundary of Wote village situated on the West of river Kameng and Nilowa. Lelung located in the East Bank of the river Kameng. Then from the river boundary divides Seppa and Bomdila till the river Kameng in the South touches the plains of Assam.

SCHEDULE IA

[See Section 3 (2)]

(Boundaries of Tawang District)

North:-

From the tri-junction point of India, Bhutan and Tibet the District boundary of Tawang proceeds eastwards along the international boundary upto the point where it meets the northern boundary o{ Bomdila Sadar Sub-Division.

East:-

From the point where the international boundary meets the northern boundary of Bomdila Sadar SubDivision the boundary runs towards south, south-west and southeast and thereafter it goes in a south-west direction running all throughout along the northern boundary of Bomdila Sadar Sub-Division via Tsela (Pangla), Musela, Karla, Thukarla Sujula and Sela. From Sela the boundary proceeds via Sanglung to a point where it meets the eastern boundary of Bhutan and the western boundary of Bomdila Sadar Sub-Division. Thereafter the district boundary proceeds along the international boundary upto the trijunction point."

(10)

SCHEDULE - II $\left[\text{See Section 4} \left(I \right) \right]$ (Boundary of the UPPER SUBANSIRI DISTRICT)

North: MacMohan Line (International Boundary). (Boundary with Ziro area). The Boundary starts from height South & I572I (MR-MO) 4686 of M/S No. 82-H) on the MacMohan South Line and it runs in North-Easternly direction along the hill West ridges to height 18583. Then in South- Easternly direction to height 16142 and 14190, then towards East to height 13412, then North-East to height 12504, then towards South East to height 9602, thence to South West to heights 9264 and 7264, then South East to height 7586, then South to height 8520, from where it runs South East to ROMTA triangulated height 9826 (MR-MP 2846 of M/s No. 83-E), thence South-East to DUMPU height 8380 (MR-MP 3831 of M/S No. 83-1), thence runs North East to PODU triangulated height 8355, then South East to height 6560, then again South East to height 5610 crossing Ziro-Daporijo motorable road at KM stone 102 and finally boundary runs South East straight to confluence of Kamla Subansiri river at MR-MP-6523 of M/S No. 83-I.

South

South

8

West

North

East & East

(Boundary with the existing Siang District). The boundary between Daporijo and Siang starts from the MacMohan North Line at Map reference MK 2231 of Map Sheet No. 82-L East & which goes South Eastward to a spot height at 14569 and East. along the ridges to a spot height 13221. Then it follows a South-East direction along the high ridges to spot heights at 12878, 12720, 12976, 12710 and South to spot height 12980. The boundary then goes North Eastward to 12742 and goes South East to I3084 and the along the mountain ridges South Eastward to spot heights 12727 passing through 12825 and 13066. This mountain ridge is known as Yorjing mountains. From this point it goes East to 13099. South to 13096 and South to 10530, then South West to 11330. The line follows a South direction to spot height III90; height 750I and 6293 till it reaches spot height 6483, passing through 660I. At spot height 6483 it takes an Easternly direction till it makes the stream namely Rute



Nallah on Daporijo-Bame road at the concrete bridge. From the concrete bridge it crosses Sii river. It goes upto the mountain ridges in an Easternly direction to spot height 5350. Again running along the highest points of the ridge Eastward and South-Eastward, crossing Singing river and rises to the peak 5890 as Runag on the map. From this point it goes South-Westernly to spot height 6190. It goes in the same direction to triangular point 5460 known as Potu the boundary follows a South-Westernly direction along this ridge and then goes in Westernly direction to the confluence of Kamla Subansiri river at map reference MP-6523 of map sheet 83-I.

south

east

SCHEDULE - III
[See Section 5 (I)]

north

(Boundary of the EAST SIANG DISTRICT)

Assam.

west

- : (Boundary with Anini). From the point where the Sessiri River meets the Innerline, thence upstream along the course of Sessiri river till it meets its source and thence along the ridge till it meets at Peak Abroka at point I3325.
- : (Boundary with Along area). From the point the Abroka along the ridge towards Westernly direction till it meets at peak at point 13095, thence along the ridge connecting Longing Peak point 12192, point 10606, point 9116, point 8616, point 7755, thence along the ridge till meets river Siang near Rikor.
- : (Boundary with Along area). From the point confluence of river Angang along the Southernly ridge till it meets at peak Moling at point 10055, thence along the ridge connecting peak at point 8140, 8415, thence along the Easternly direction along the ridge connecting peak at point 6240, thence along the ridge along the Southernly direction till it meets Peak Basar at point 6121, thence along the river Abum till it meets the confluence of Siyum river, thence along the Westernly direction connecting the confluence of river Yam bung, thence along the ridge till it meets at Peak Dokong at 5642, thence along the ridge connecting peak at point 5000, thence along the ridge till it meets Simen river and thence along the Simen river till it meets at Dipa on the Innerline.

SCHEDULE: - IV [See Section 6 (I)]

: (Boundary of the DIBANG VALLEY DISTRICT)

INorth:-MacMahan Line.

East:- A point where southern-boundary of Hajing Reserve Forest meets Balijan River (a point on

Balijan River from 'where Innerline goes towards Kundil River). From this point the boundary line moves straight towards East till it touches Hetzu River at a point, the Map reference which is NM-460525 (of I/4 Map sheet No 9I D). Thence it follows the upstream of Hetzu River and thence to Chiru (Spot height 9020 ft.) and thence towards north along the water parting line till it touches the Tetha River (Totha River) at point, Map reference NM 525810. Thence the line follows tov/ards the eastern direction along the Tetha River (Totha River) and joins the Digaru River at a point NM 590775. Thence it follows towards the north eastern direction along upstream of Digaru River and thence to the points 13350, 15040, 15210, 17126, 16402, 16040, 16379, 15600 till touches the MacMahan Line.

South:- Along the Innerline (Assam-Arunachal Pradesh Boundary) starting from Sisiri River in western side to Hetzu Rivel in eastern side.

West:- The common boundary with Siang District."]

¹[] Substituted by the Arunachal Pradesh(Reorganisation of Districts) Amendment ACT 1984,[6 OF 1984] Published in AP Gazette EO No 375,VOL II Dtd November 6,1984

[SCHEDULE V [See Section 6 A (i)]

Extent and Boundaries of the Changlang District

The Changlang District shall 'comprise the areas which immediately before the appointed day were comprised in the existing Changlang Sub-division.]

[Substituted by the Arunachal Pradesh (Reorganisation of Districts) Amendment Act 1987,[7 OF 1987] Published in AP Gazette EO No 238,VOL III Dtd October 20,1987]

SCHEDULE-VI

[See section 6A (3)]

Extent and Boundaries of Longding District:

The Longding District shall comprise the areas which immediately before the appointed day were comprise in the existing Longding Sub-Division excluding jurisdiction of Naitong Village which falls under Borduria Village Reserve Forest."

[Substituted by the Arunachal Pradesh(Reorganisation of Districts) Amendment Act 2011,[7 OF 2011] Published in AP Gazzette EO No 200,VOL XVII Dtd 9th Dec 2011]